- added items like spice oils and oleoresins, spice blends and mixes and also export in branded consumer packs.
- (2) Sending delegations/study teams to selected markets for market promotion.
- (3) Arranging buyer-seller meets in India for business development
- (4) Participating in selected international fairs and exhibitions.
- (5) To popularise various brands of Indian spices and to develop loyalty to Indian Brands, the Spices Board have introduced a Brand Promotion Scheme.
- (6) Taking up development and research programmes for increasing productivity and production of spices.
- (7) Undertaking various steps such as grower education and establishment of quality upgradation laboratory for improving cleanliness of Indian spices to meet importers requirements.

The exchange rate adjustment and the enlarged REP Scheme are expected to give an impetus to the growth in export of spices.

### **Export of Rubber**

4200. SHRI P. C. THOMAS: Will the Minister of COMMERCE be pleased to state:

- (a) whether there is a scope for increasing the export of rubber;
- (b) if so, the steps taken or proposed to be taken by the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b) The demand supply gap in respect of natural rubber still persists. As such, there is no proposal to export rubber at present.

#### [Translation]

# Import and Export of Cotton

**PUJAN** 4201. SHRI RAM PATEL: Will the Minister of TEX-TILES be pleased to state:

- (a) the details of import and export of cotton during the years 1988-89, 1989-90 and 1990-91, separately;
- (b) whether more foreign change can be earned by exporting the cotton textiles instead of cotton: and
- (c) if so, the reasons for exporting cotton itself?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) The details of export of cotton during the cotton seasons 1988-89 to 1990-91 are as follows:-

Cotton season (Sept-August)	Quantity (in lakh bales of 170 Kgs. each)	Value (Rs. in crores)
1988-89	0.76	72.14
1989-90	13.71	610.52
1990-91 (Provisional)	11.88	560.10

During the cotton seasons 1988-89, 1989-90 and 1990-91, there was no import of cotton by the Government.

(b) Yes, Sir.

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(c) The objectives of releasing quotas for export of raw cotton are stabilisation of prices in the domestic market, provision of remunerative prices to the cotton growers and to maintain India's presence in the international market as a stable supplier.

#### Indian Judicial Service

4202. SHRI RAM NARAIN BERWA:

> SHRI GIRDHARI LAL BHARGAVA:

Will the Minister of LAW, JUS-TICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Union Government propose to form the Indian Judicial Service:
  - (b) if so, the details thereof; and
- (c) the time by which it is likely to be formed?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM):

(a) The proposal to constitute an All-India Judicial Service did not find favour in the Chief Justices' Conference held in October, 88. A majority of the State Governments also opposed the proposal. In view of these, the proposal was dropped.

(b) and (c) Does not arise.

## Construction of bypasses on National Highways in Rajasthan

- 4203. SHRI RAM NARAIN BER-WA: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) the number of National Highways passing through Rajasthan on which the construction of by-passes had already been sanctioned;
- (b) whether the construction work of these bypasses has been completed; and
- (c) whether the Government propose to construct a bypass on Sikar-Ajmer National Highway passing through Jaipur and if so. when?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) Construction of 9 bypasses or segments of bypasses had been sanctioned on National Highways No. 8, 11 & 12 passing through Rajasthan. Out of this, five bypasses have already been completed. In addition, land acquisition for four other bypasses has been sanctioned.

(c) Construction of a bypass for the Sikar-Ajmer National Highway link through Jaipur will be considered in the 8th Five Year Plan which is not yet finalised.

# Construction of Truck Bays on National Highways

4204. SHRI RAM NARAIN BERWA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total number of accidents took place on the National Highways in Rajasthan during the last three years;